

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 47 of 2010 &
I.A.No. 57 of 2010**

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Vijayalakshmi Hydro Power Pvt. Ltd. ... Appellant
Versus
Karnataka Power Transmission Corporation ... Respondents
& Ors.

Counsel for the Appellant (s) : Mr. Purushotham Jha & Mr. Sashiprabhu

ORDER

**I.A.No. 57 of 2010
(Condone delay Application)**

Issue notice to the Respondents returnable on 01.04.2010.

Dasti service is permitted.

It is seen that the number of days delay has not been correctly calculated and the explanation for the said delay has not been given in detail. Therefore, the petitioner is at liberty to file the better affidavit.

Post the matter on **01.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**